

6.12.00

Hon Mr V.K. Majumdar AM
Hon Mr Rafiq Uddin JM

None for the applicant.
As M.A. Saldague Counsel for the
applicant has ~~now more~~ expired,
the applicant was noticed on
30.8.00 returnable within a month
to engage another Counsel. The
applicant has failed to make
appearance and engage another
Counsel. The OA is dismissed
in default & for non prosecution.

AM
JM

VK
AM

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